(b) if so, the details thereof;

(c) whether there was improvement in the financial performance of SAIL during the same period;

(d) if so, the details thereof;

(e) whether the SAIL propose to launch a special drive for improving its overall performance in production and profitability; and

(f) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). SAIL's production target fulfilment during 1988-89 is given below —

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		(0007)	
SAIL	Targets	Actual	%
1	2	3	4
Hot Metal	10018	9643	96 3
Crude Steel	8775	8476	96 6
Saleable Steel	7362	7261	98.6

(c) and (d) Yes, Sir The working results of Steel Authority of India Ltd (SAIL) for the year 1988-89 showed a net profit after provision for tax of Rs 302 00 crores, which was all time high, and substantially better than in previous years

(e) and (f) Effort for improving overall performance in production and profitability of SAIL through higher capacity utilisation, superior product-mix, better techno-economic performance and inculcation of greater cost consciousness at all levels besides plans to upgrade and modernise the plants technologically are an on going process

## Formulation of a Committee on T.V. Serial "The Sword of Tipu Sultan"

1914. SHRI P M SAYEED. SHRI CHITTA BASU: SHRI LOKANATH CH-OUDHARY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

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(a) whether Government have set up a Committee to approve the telecast of Serial 'The Sword of Tipu Sultan';

(b) if so, the composition of the Committee and its terms of reference;

(c) the time by which the Committee is likely to give its report,

(d) the reasons for which the telecast of the serial was earlier stalled; and

(e) the time by which the serial will be telecast?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (d). There is no special committee set up to review the serial 'The Sword of Tipu Sultan'. However, action has been taken to determine whether the serial represents an accurate depiction of events.

(e) No final decision has been taken

MARCH 23, 1990

about the date of telecast of this serial.

Target for setting up of Low Power Transmitters

1915. SHRID. AMAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the targets fixed for setting up of low Power Transmitters during the last two years of the Seventh Five Year Plan;

(b) whether these targets have been fulfilled;

- (c) if so, the details thereof, and
- (d) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (d). 292 low power/very low power TV transmitters and transposers were scheduled to be commissioned into service during the last two years of the VII Plan i.e. 1988-89 and 1989-90. Whereas 270 of these transmitters/transposers have, so far, been commissioned into service, the remaining ones are at various stages of implementation. [Translation]

## Frauds in New Bank of India

1916. SHRI RAMLAL RAHI: SHRI SANAT KUMAR MAN-DAL:

Will the Minister of FINANCE be pleased to state:

(a) whether big frauds involving bank officials have come to light in the New Bank of India;

(b) if so, the modus operandi thereof;

(c) the action taken or proposed to be taken against the delinquent bank officials concerned; and

(d) the remedial measures taken to prevent such frauds occurring in future in other nationalised banks?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). Reserve Bank of India (RBI) has intimated that it does not maintain information/statistical data separately about cases of frauds in which bank employees themselves are involved. However, information in respect of number of frauds and amounts involved therein, as reported to RBI, by New Bank of India for the years 1987, 1988 and 1989 is as given below:

Year .	No. of frauds	Amount involved (Rs. in lakhs)
1	2	3
1987	13	24.01
1988	31	122.23
1989	17	185.46